

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.45 of 2021**

**IN THE MATTER OF:**

**9M Corporation**

**...Appellant**

**Versus**

**Naresh Verma & Ors.**

**...Respondents**

**For Appellant:                   Shri Hitesh Sachar and Shri Anuj Jain, Advocates**

**For Respondents:           Shri Amol Vyas and Shri Saumil Sharma,  
Advocates (for RP – R1)  
Shri Krishnendu Datta, Shri Atul Sharma and Shri  
Kamal Gupta, Caveators (R-2)  
Shri Dhruv Dewan, Shri Tabrez Malawat, Ms.  
Harshita Choubey and Ms. Ankita Bafna,  
Advocates (R-3)**

**ORDER**  
**(Virtual Mode)**

**08.03.2021**           It is stated that the matter is ready.

List the Appeal 'for admission (after Notice) hearing' on 5<sup>th</sup> April, 2021.

Interim Order to continue.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*rs/md*